

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:3507

ANSWERED ON:12.02.2014

IMPROVING GOVERNANCE

Muttemwar Shri Vilas Baburao

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

(a) whether with a view to improve the governance, the Government has drawn up a scheme based on ethos, ethics, equity and efficiency for Indian Civil Services to imbibe qualities of consultation, fair play and result oriented in the discharge of their day to day responsibilities;

(b) if so, the details thereof;

(c) whether any consultations have been held with the State Governments so as to ensure the effective implementation of the scheme; and

(d) if so, the reaction of the State Governments thereto?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCE AND PENSIONS AND MINISTER OF THE STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY)

(a) to (d) The entire framework of rules regulating civil services is based on elements of ethics, equity and efficiency. For observance of existing rules in letter and spirit, the Ministries/Departments and State Governments are being sensitized from time to time.